

## भारतीय रिजर्व बैंक

------ RESERVE BANK OF INDIA -----

www.rbi.org.in

RBI/2013-14/348

RPCD.CO.RRB.RCB.BC. No. 50 /03.05.33/2013-14

October 30, 2013

The Chairmen/Chief Executive Officers, All Regional Rural Banks / State and Central Co-operative Banks

Dear Sir/Madam,

## **Bank Rate**

Please refer to our <u>circular RPCD.CO.RRB.RCB.BC.No.44/03.05.33/2013-14 dated October 8, 2013</u> on the captioned subject.

- 2. As announced in the <u>Second Quarter Review of Monetary Policy 2013-14</u> dated October 29, 2013, the Bank Rate stands adjusted by 25 basis points from 9.0 per cent to 8.75 per cent with effect from October 29, 2013.
- 3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in Annex.
- 4. Please acknowledge receipt to our Regional Office concerned.

Yours faithfully

(Madhavi Sharma) Chief General Manager

Encl: as above

ग्रामीण आयोजना और ऋण विभाग,केन्द्रीय कार्यालय,10 वी मंजिल, केंद्रीय कार्यालय भवन, शहीद भगतिसंह मार्ग,पोस्ट बॉक्स सं. 10014,मुंबई -400 001

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हिंदी आसान है,इसका प्रयोग बढ़ाइए।

"चेतावनी : रिज़र्व बैंक द्वारा मेल-डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।"

**Caution:** RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.

## <u>Annex</u>

## Penal Interest Rates which are linked to the Bank Rate

| Item                        | Existing Rate               | Revised Rate                      |
|-----------------------------|-----------------------------|-----------------------------------|
|                             | _                           | (Effective from October 29, 2013) |
| Penal interest rates on     | Bank Rate plus 3.0          | Bank Rate plus 3.0 percentage     |
| shortfalls in reserve       | percentage points (12.00    | points (11.75 per cent) or Bank   |
| requirements (depending     | per cent) or Bank Rate plus | Rate plus 5.0 percentage points   |
| on duration of shortfalls). | 5.0 percentage points       | (13.75 per cent).                 |
|                             | (14.00 per cent).           |                                   |